

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:784

ANSWERED ON:08.08.2013

GUIDELINES OF THE VIGILANCE AND MONITORING COMMITTEES

Sethi Shri Arjun Charan

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the guidelines of the Vigilance and Monitoring Committees at the State level and District level have been revised recently;
- (b) if so, the details of the changes made thereof;
- (c) whether the changes incorporated have been apprised to the States/UTs thereof; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)&(b) The guidelines of the Vigilance and Monitoring Committees (VMC) at State and district levels were comprehensively revised and issued to all States and UTs on 7th June, 2011. Subsequent to the issue of these guidelines, the following features have been incorporated:

- (i) The Convener Bank of State Level Banker's Committee (SLBC) would be a special invitee to the State Level VMC meetings;
- (ii) Programmes of Ministry of Panchayati Raj and Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) of Ministry of Power have been included for review by district level VMCs;
- (iii) Time lines have been prescribed for issue of meeting notice, agenda notes and proceedings of the meetings and for follow up action on recommendations of the VMCs so that the VMCs could monitor the programmes effectively;
- (iv) Procedure has been prescribed for facilitating better coordination with State Governments and the nodal Central Ministries.

(c) & (d): All States/UTs have been apprised of the modifications, through letters dated 13th June 2011, 11th June 2012, 6th December 2012, 19th December 2012 and 11th January 2013.